IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-29/2008

M/s. C.L. Precision Tools and Foundry (P) Ltd.

.. PETITIONER

SECTION:

Under Section 397/398

Order delivered on 26.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Arun Saxena, Advocate

Ms. Nalini, Advocate

For the Respondents

ORDER

Learned Counsel for the parties are present.

At the request of the parties, the matter is adjourned to 27.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 26.9.2017